

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2012

Dated : 9th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Badran

Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta for R-1
Mr. P.N. Bhandari for R.2, 3 & 4

ORDER

As directed by this Tribunal, Mr. M.G. Ramachandran, the learned counsel has filed a Memo with regard to the change of wordings. This is not agreeable by Mr. R.K. Mehta, the learned counsel for the Commission.

Post the matter for further hearing on **29.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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